

- (ii) Trade Agreement-1976;
- (iii) Memorandum of Understanding for Cooperation between Indian Council for Agricultural Research and Australian Centre for International Agricultural Research-1985.

(b) and (c). Various Ministerial as well as official level delegations have been exchanged. Under the Memorandum of Understanding between Indian Council for Agricultural Research and Australian Centre for International Agricultural Research, a list of projects for implementation during 1986-87 has been worked out, which includes projects in the field of genetics and breeding for rust resistance in wheat, pigeon pea improvement and research into technologies for increasing the efficiency of straw utilisation by cattle and buffaloes.

Persons detained under COFEPOSA

2140. SHRI E. AYYAPU REDDY : Will the Minister of FINANCE be pleased to state :

(a) the number of persons detained so far under the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act since 1 January, 1986; and

(b) the number of persons out of these released by the various High Courts ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The number of persons detained since 1st January, 1986 under the COFEPOSA Act, 1974 and, the number of persons, out of these, released by the various High Courts, are given below :

<i>No. of persons detained</i>	<i>No. of persons released by the various High Courts.</i>
496*	20*

*Figures upto 30.6.1986.

Representation of cotton growers of Gujarat on CCI Board

2141. SHRI RANJIT SINGH GAEKWAD : Will the Minister of TEXTILES be pleased to state :

(a) whether cotton growers have no representation on the Board of Directors of Cotton Corporation of India;

(b) whether till 1973 the Board comprised of Government officials, M.Ps and representatives of growers and the Mill industry;

(c) whether there has been widespread fear among cotton growers co-operatives in Gujarat that their interests will suffer if growers' representatives are not nominated on the Board; and

(d) if so, whether Government propose to consider giving representation to cotton growers of Gujarat on the Board ?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) to (d). The appointment to the Board of Directors of Cotton Corporation of India is done under article 88 (1) of the Memorandum and Articles of Association of Cotton Corporation of India and no specific provision exists for appointment of representatives of growers thereon. The interest of growers thereon. The interest of growers is being adequately looked after by the existing Board of Directors.

[Translation]

Development of tourist spots in Bastar

2142. SHRI MANKURAM SODI : Will the Minister of TOURISM be pleased to state :

(a) the names of worth seeing places in Bastar district of Madhya Pradesh proposed to the Union Government for development as tourist spots under Seventh Five Year Plan; and

(b) the details of proposal sanctioned so far ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) On request of the Madhya Pradesh State Government, the Central Department of Tourism has sanctioned a way-side facility at Keskal and a Tourist Complex at Jagdalpur in Bastar

District at a total cost of Rs. 36.76 lakhs.

(b) The following are the details of the projects the Central Department of Tourism has so far sanctioned to the Government of Madhya Pradesh.

(Rupees in lakhs)

Name of the Scheme	Year of sanction	Amount sanctioned	Amount released
1. Construction of Tourist Complex at Jagdalpur.	85-86	31.86	5.00
2. Construction of way-side facilities at Keskal, Bastar district.	85-86	4.90	2.00
3. Provision of watersports facilities for Bhopal lake.	84-85	7.71	3.00
4. Construction of a cafeteria at Sanchi	85-86	8.32	2.00
5. Construction of way-side facilities with accommodation at Deori Village	85-86	13.71	2.00
6. Sound and Light Show at Man Mandir, Gwalior Fort	85-86	28.83	5.00
7. Tourist Village at Shivpuri	82-83	44.04	40.00
8. Transport facilities at Panna, Bandhavgarh, Kanha National Parks	84-85	5.32	5.32
9. Forest Lodge at Bandhavgarh	84-85	21.00	19.00
10. Construction of Chandela Cultural Heritage Centre at Khajuraho (implemented by Archaeological Survey of India)	85-86	22.00	5.00
11. Provision of toilet and drinking water facilities at Khajuraho (implemented by Archaeological Survey of India)	85-86	1.50	1.00

[English]

Decline in export of engineering goods

2143. SHRI RAM DHAN : Will the Minister of COMMERCE be pleased to state ;

(a) whether it is a fact that the exports of engineering goods, electronic items, automobile parts, live towers, sugar, machinery considered "Thrust Areas" have decline in 1985-86;

(b) the reasons therefor; and